

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ELEGANCE MALLS LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT
NEW DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Elegance Malls Limited PAN: AAACU8158N CIN: U70101DL2005PLC134697
2.	Address of the registered office	D-3, District Centre Saket, New Delhi, Delhi, India - 110017.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Corporate Debtor has no Fixed Asset
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: elegance.cirp@gmail.com and capiyushj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at E-mail ids: elegance.cirp@gmail.com and capiyushj@gmail.com
10.	Last date for receipt of expression of interest	25 th August 2025
11.	Date of issue of provisional list of prospective resolution applicants	01 st September 2025
12.	Last date for submission of objections to provisional list	06 th September 2025
13.	Date of issue of final list of prospective resolution applicants	10 th September 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 th September 2025
15.	Last date for submission of resolution plans	15 th October 2025
16.	Process email id to submit Expression of Interest	elegance.cirp@gmail.com

Date: 08/08/2025

Place: New Delhi

Digitally signed by
PIYUSH KISHANLAL
JANI
Date: 2025.08.08
16:45:44 +05'30'

Piyush Kisanlal Jani
Resolution Professional
For Elegance Malls Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 31/12/2025
Address: Om Ashray, New Laxminagar, Behind
Mazar Ring Road, Gondia, Maharashtra, 441614
Email ID: capiyushj@gmail.com

